NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION GOVT. OF INDIA

(Constituted Under the Consumer Protection Act, 1986)

Telephone NO.24608<u>711</u> Fax No.24651505

Website: http://ncdrc.nic.in

Upbhokta Nyay Bhawan 'F' Block GPO Complex, INA NEW DELHI-110 023

May 23, 2018

No.Listing/NCDRC/2018

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CIRCULAR

In continuation to earlier circular of even number dt.20th April, 2018, the Hon'ble President is pleased to order modification in constitution of Benches during summer vacation from 04.06.2018 to 29.06.2018 in Principal Seat of the Commission at New Delhi, as under:-

1st Week (04.06.2018 to 08.06.2018) (All Benches will function)

As per existing Roster

2nd Week (11.06.2018 to 15.06.2018)

Hon'ble Mr. Justice V.K. Jain

3rd Week (18.06.2018 to 22.06.2018)

- Hon'ble Dr. B.C. Gupta
- Hon'ble Dr. S.M. Kantikar

4th Week (25.06.2018 to 29.06.2018) (Two Benches will function)

- Hon'ble President
- Hon'ble Mrs. M. Shreesha
- Hon'ble Mr. Prem Narain

By Order

(AJAY KUMAR KUHAR)

Registrar

NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION **GOVT. OF INDIA**

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Copy to the:-

- 1) PPS to the Hon'ble President.
- 2) PS (s) to the Hon'ble Member (s) with a request to place it before the Hon'ble Members for their kind information.
- 3) Joint Registrar/ Deputy Registrar/ Assistant Registrar (s), NCDRC
- 4) Section Officer (s) RP/ FA/ CC Section (s)
- 5) SO, Listing Section.

(S. HANUMANTHA RAO)

Joint Registrar